

Representation for Regularisation of Tughlakabad Extension

451. SHRI F. H. MOHSIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether representations have been made for the regularisation of the Tughlakabad Extension colony (opposite Tara Apartments, Kalkaji), New Delhi;

(b) if so, the stage at which the matter stands; and

(c) how long it will take to regularise this colony where well-laid buildings have since come up?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) the DDA has reported that physical/socio-economic survey of the colony is being undertaken.

(c) It is not feasible to lay down any time limit.

Districts covered by I.A.D.P.

452. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) the names of the districts which have been covered by the Intensive Agriculture District Programme in the country, State-wise; and

(b) whether there is a proposal to cover the left-out districts and the likely date by which they would be covered?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) State-wise names of the districts covered under Intensive Agricultural District

Programme as on 31st March, 1971, is given below:

S.No.	Name of the State	Name of the IADP District
1.	Tamil Nadu	Thanjavur
2.	Andhra Pradesh	West Godavari
3.	Bihar	Shahbad
4.	Madhya Pradesh	Raipur
5.	Uttar Pradesh	Aligarh
6.	Punjab	Ludhiana
7.	Kerala	Alleppey and Palghat
8.	West Bengal	Burdwan
9.	Karnataka	Mandya
10.	Orissa	Sambalpur
11.	Gujarat	Surat and Bular
12.	Assam	Cachar
13.	Jammu & Kashmir	Jammu and Anantnag
14.	Delhi	Delhi
15.	Haryana	Karnal

(b) With the High Yielding Varieties Programme emerging as the king-pin in the new strategy for agricultural development, efforts are being made to transfer the technology of Intensive agricultural production to every potentially viable area/district.

भारतीय खाद्य निगम द्वारा शक्तिशुस्त गेहूँ की खरीद करने से इन्कार किया जाना

453. श्री निहाल सिंह : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उत्तर प्रदेश, हरियाणा और पंजाब में वर्षा के कारण शक्तिशुस्त गेहूँ को भारतीय खाद्य निगम के अधिकारियों द्वारा इस के खराब होने के आधार पर इसकी खरीद करने से इन्कार करने से किसान सरकारी ऋणों की अदायगी करने में अनेक कठिनाइयाँ अनुभव कर रहे हैं ;